

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR
Refresher Training Course for the District Judges (Entry Level) appointed on promotion and recruited directly from the Bar
through online and other modes of telecommunication
(Group I) (18.01.2021 to 22.01.2021)

(18.01.2021 to 22.01.2021)

DATE/ DAY	SESSION – I 10.30 am to 12.00 noon		SESSION – II 12.15 pm to 1.45 pm		SESSION – III 2.30 pm to 4.00 pm
18.01.2021 (Monday)	Inauguration of the Course and Introduction of participants and faculties, feedback from the participants and identification of issues and challenges faced by the participant Judges. By: Director, MPSJA	T E A B R E A K	Interactive discussion on – Key issues relating to Bail By: Director, MPSJA	L U N C H B R E A K	Key issues relating to Offences relating to Electricity Act, 2003 By: Shri Tajinder Singh Ajmani, OSD-I, MPSJA
19.01.2021 (Tuesday)	Key issues relating to Section 34, 149, 109 and 120B IPC By: Shri Tajinder Singh Ajmani, OSD-I, MPSJA		Key issues relating to jurisdiction and procedure of Motor Vehicle Claims Tribunal under M. V. Act, 1988 (Based on Award sent by the Participants Judges) By: Shri Dharendra Singh, Faculty (Sr.), MPSJA & Shri Jayant Sharma, Faculty (Jr.), MPSJA		Key issues relating to determination of Claim u/s 166 of M. V. Act – In Death and injury cases (Based on Award sent by the Participants Judges) By: Shri Dharendra Singh, Faculty (Sr.), MPSJA & Shri Jayant Sharma, Faculty (Jr.), MPSJA
20.01.2021 (Wednesday)	Marshalling and appreciation of evidence in Session Trial & Dying Declaration (Based on Judgment sent by the Participants Judges) By: Shri Tajinder Singh Ajmani, OSD-I, MPSJA		Key issues relating to Criminal Appeals (Based on Judgment sent by the Participants Judges) By: Director, MPSJA		Key issues relating to Criminal Revision (Based on Order sent by the Participants Judges) By: Director, MPSJA

DATE/ DAY	SESSION – I 10.30 am to 12.00 noon	SESSION – II 12.15 pm to 1.45 pm	SESSION – III 2.30 pm to 4.00 pm
21.01.2021 (Thursday)	Interactive discussion on – Regular and Miscellaneous Civil Appeals (Based on Judgment sent by the Participants Judges) (Contd....) By: Shri Dhirendra Singh, Faculty (Sr.), MPSJA & Shri Jayant Sharma, Faculty (Jr.), MPSJA	Interactive discussion on – Regular and Miscellaneous Civil Appeals (Based on Judgment sent by the Participants Judges) By: Shri Dhirendra Singh, Faculty (Sr.), MPSJA & Shri Jayant Sharma, Faculty (Jr.), MPSJA	L U N C H B Key issues relating to Hindu Succession Act, 1956 in case of deceased male By: Director, MPSJA
22.01.2021 (Friday)	Key issues relating to POCSO Act By: Shri Gajendra Singh District & Sessions Judge, Bhind	Discussion on – Sentencing Policy and Victim Compensation By: Shri Priyadarshan Sharma, Registrar (Admn.), High Court of M.P.	R E A K Open interactive based discussion on – Queries sent by participants Judges By: Director, MPSJA

- Note:-** (i) The Time Table is subject to change as per exigencies.
(ii) Valedictory Session shall be conducted for all four groups on 12.02.2021

DIRECTOR